

**COURT – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA-284 of 2014 & IA-252 of 2014 in  
DFR No. 1364-A of 2014**

**Dated: 30<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Bamunara Industries Welfare Association ...Appellant (s)**

**Versus**

**Durgapur Projects Ltd. & Anr. ...Respondent(s)**

**Counsel for the Appellant (s) : Mr. Hemant Singh  
Mr. Matrugupta Mishra**

**ORDER**

**IA-284 of 2014  
*(For leave to file the Appeal)*  
**&**  
**IA-252 of 2014  
*(Appl. for condonation of delay)*****

Issue notice to the Respondents returnable on 20.08.2014.  
Dasti service is permitted. Registry is also directed to issue notice  
to the Respondents.

Post the matter on **20.08.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/js